

Annexure A

Perambra Coconut Producer Company Limited List of Creditors as on 21/05/2022

Sl No.	Name of creditor	Details of claims			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% voting in CoC							
1	Chakkittapar a Service Co Operative Bank Ltd	16/05/2022	8,72,01,121.00	8,42,21,788.00	Loan Secured as per Mortgage Gehan 334/18	6CRORE	NO	NO	100							10.543 Are lan under mortgag along with building No CPXI/449ABCD and all installe machinery /Furniture.
2	Uralungal Labour Contract Co- operative Society Ltd	16/05/2022	3,94,96,978.00	3,94,96,978.00	Operational Creditor		NO	NO	NIL							
3	State Seed Farm Koothali	17/05/2022	2,76,809.00	2,76,809.00	Operational Creditor		NO	NO	NIL							
	State Seed Farm Puduppady	17/05/2022	1,43,969.20	1,43,969.20	Operational Creditor		NO	NO	NIL							
4	State Seed Farm Perambra	16/05/2022	98253.00	98253.00	Operational Creditor		NO	NO	NIL							
	TOTAL		127,217,130.20	124,237,797.20												

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Annexure – B
Perambra Coconut Producer Company Limited
Committee of Creditors (COC) as on 21/05/2022

Sl. No	Name of creditor	Details of claim		Details of claim admitted					Whether related party	% voting share in CoC
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee			
1	Chakkittapara Service Co Operative Bank Ltd	16/5/2022	8,47,01,121.00	8,42,21,788.00	Loan Secured as per Mortgage Gehan 334/18	6CR	NIL		NO	100
2	Uralungal Labour Contract Co-operative Society Ltd	16/05/2022	3,94,96,978.00	3,94,96,978.00	Operational Debt	NIL	Nil		NO	0
	Total		124,198,099	123,718,766						



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Loan sanctioned by way of mortgaging land measuring 10.543 Are along with building constructed on leased land in SRO 54/2016 having number CPXII/49A,B,C,D building along with installed machinery, furniture, with by way of a registered mortgage No.G334/18 dated 19th March 2018 for a total value of 6 Crore


Claim FORM B submitted by Uralungal Labour Contract Co-Operative Society Ltd is on account of building construction contract dated 2nd November 2015 and outstanding amount along with interest Rs.3, 94, 96.978 as per clause 6(4) of the agreement.

Abiding by Section 24(3) (C) of the IB Code, Operational Creditor Uralungal Labour Contract Co-operative Society Ltd is included to the Committee of Creditors since their aggregate dues are not less than 10 percent of the Debt.

Debt due to Seed Farms (Perambra, Puduppady, and Koothali) are on account of supply of raw materials for production of Coconut Oil.

All the above items are subject to change on further verification with Books of Accounts of Corporate Debtor and further details sought for are obtained.




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In the matter of Perambra Coconut Producer Company Limited.